

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Review Petition No. 8 of 2016 in OP No. 1 of 2015

Dated : 27th October, 2016

In the matter of:

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Vs.

**Delhi Electricity Regulatory Commission
BSES Yamuna Power Ltd.**

**... Respondent(s)
.. Review Petitioner/Intervener**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **24th November, 2016.**

Court Master

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